## NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

## CP NO. 99/Chd/Pb/2017

Under Sections 241, 242 & 244 of the Companies Act, 2013.

Abhishake Bansal & Anr. ...Petitioners

Versus

M/s Fashion Pyramid Pvt. Ltd. & Ors. ... Respondents

Present: Mr. Yash Pal Gupta, Advocate for petitioners.

None for respondents.

Due to paucity of time, the matter cannot be taken up today.

Adjourned to 20.12.2017 for arguments.

Sd/-(Justice R.P. Nagrath) Member (Judicial)

November 16, 2017